

COURT-I

**BEFORE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 150 OF 2016 &
IA No. 321 OF 2016**

Dated: 08th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

M/s. Siwana Solar Power Project (P) Ltd. Appellant (s)

Vs.

Haryana Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant (s) : Mr. Saahil Kaul
Ms. Shikha Ohri
Mr. Piyush Singh

Counsel for the Respondent (s) : Mr. Nishant Ahlawat for R.1

Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-2

ORDER

Learned counsel for the appellant is stated to be in some personal difficulty.

List the matter for hearing on **22.05.2017.**

**(I.J. Kapoor)
Technical Member**
ts/pr

**(Justice Ranjana P. Desai)
Chairperson**